# District Legal Services Authority, \_\_\_\_ (Mediation Register to be maintained in the office of District Legal Services Authority)

Sl. No	Case No.	Name of the Court by which case is referred for mediation	Date of reference	Name of the parties	Name of Mediator to whom case is marked for mediation	First date at Mediation Centre	Date of return of case to the referral Court	Signature of the Coordinator/ Secretary, DLSA with date	Case settled	Not settled	Case returned on (date)	Signature of Coordinator/ Secretary, DLSA with date	Remark
1	2	3	4	5	6	7	8	9	10	11	12	13	

District Legal Services Authority, \_\_\_\_\_ (Mediation Register for Pre-litigation cases to be maintained in the office of District Legal Services Authority)

S1. No	Case No.	Name of Mediator to whom case is making for mediation	Date of reference	Name of the parties	First date at Mediation Centre	Date of return of case to the DLSA	to the Coordinator/		Not settled	Case returned on (date)	Signature of Coordinator/ Secretary, DLSA with date	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

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(Mediation Register to be maintained in the Mediation Centre)

S1. No	Case No.	Name of the Court by which case is referred for mediation	Date of reference	Name of the parties	Name of Mediator to whom case is marked for mediation	First date at Mediation Centre	Date of first Mediation	No. of Mediation sessions	No. of adjournments	case settled	case not settled	agreement reduced in writing or not	dated of return of case to the referral Court	Signature of the mediator	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16

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(Mediation Register for Pre-litigation cases to be maintained in the Mediation Centre)

Sl. No	Case No.	Name of Mediator to whom case is marked for mediation	Date of reference	Name of the parties	First date at Mediation Centre	Date of first Mediation	No. of Mediation sessions	No. of adjournments	case settled	case not settled	agreement reduced in writing or not	dated of return of case to the DLSA	Signature of the mediator	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
		<u> </u>								1				1

# Register of Mediators (To be maintained in DLSA & Mediation Centre)

Sl. No.	Name of Mediator	Address	Date of training as Mediator	Profession	Specialized field	Remarks

### Mediation Register to be maintained in referral Court

Sl.	Case No.	Name of the parties	Date of	Next date of	Signature of	Case received from	Case	Case not	Signature of
No.			reference	hearing in the	the Judge	mediation centre	settled	settle	the Judge
				referral court		(date)			_

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# Monthly statement for the month of ........... 20 (Statement regarding reference of cases U/S 89 C.P.C.)

Sl. No.	Name of the Court	No. of cases pending in the Court	Cases referred for Mediation	Cases referred to Lok Adalat	Cases referred for Arbitration	Cases referred for conciliation	Cases referred for Judicial settlement	Remarks

Signature of Secretary DLSA,

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DL	SA

Monthly Statement for the Month of	20
(u/s 89 C.P.C.)	

		of cases	1	No. of cases s	ettled	I	of cases	No	No. of cases settled				No. of cases	No. of	No. of cases	No. of	Remarks			
S1.		erred for diation				I	erred to  Adalat				referred for Conciliation		referred for <b>Arbitratio</b>	cases settled	referred for Judicial	cases settled				
No.	Civil	Criminal	Civil	Criminal	Related	Civil	Criminal	Civil	Crimina	Related	Civ Crimina Civ Crimina Related			n		settlement				
					Cases				I	Cases	1l	I	1l	I	Cases					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21